

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**C O R R I G E N D U M**

Dated: Guwahati, the 24<sup>th</sup> January, 2023

**NO. HC.VII-56/2020/842/A ###** In partial modification of this Registry's earlier Notification **NO. HC.VII-56/2020/631/A** dated 19-01-2023 regarding nomination of Grade-I Judicial Officers of Assam and Mizoram to attend "***Judicial Knowledge Enhancement Programme***" to be held at the Judicial Academy, Assam w.e.f **06-02-2023 to 11-02-2023**, it is hereby informed that the designation mentioned at Sl. No. 9 of **Smti. Gracy L. Bawitlung** be read as **Addl. District & Sessions Judge, Aizawl** instead of **Judge, Special Court, ND & PS Act, Aizawl**.

The other conditions of the Training will remain as same as it was earlier notified.

**By Order,**

*Sd/- R. A. Tapadar*

**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-56/2020/843-854/A**

**Dated: 24-01-2023**

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Accountant General (A&E), Mizoram, Aizawl for information and necessary action.

***The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.***

4. The Registrar (Admin. / Vigilance / Esstt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl.

***(He is requested to inform the Judicial Officers about this Notification)***

7. Smti. Gracy L. Bawitlung, Addl. District & Sessions Judge, Aizawl.

8. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

9. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**

10. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

11. The CA to the Registrar General, Gauhati High Court, Guwahati.

*[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]*

R. S. Taparwal

24.01.23

**REGISTRAR (JUDICIAL)**